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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SHRI JUSTICE VIVEK AGARWAL**

ON THE 18th OF MARCH, 2024

WRIT PETITION No. 9796 of 2010

BETWEEN:-

**ARUN KUMAR BHUGAONKAR S/O LATE
D.S.BHUGAONKAR, AGED ABOUT 54 YEARS,
OCCUPATION: DIVISIONAL FOREST OFFICER NORTH
SEONI FOREST DIVISION SEONI (MADHYA PRADESH)**

.....PETITIONER

(BY SHRI SAURABH MAKHIJA - ADVOCATE)

AND

- 1. THE STATE OF MADHYA PRADESH THROUGH :
PRINCIPAL SECRETARY TRIBAL WELFARE
DEPTT. MANTRALAYA BHOPAL (MADHYA
PRADESH)**
- 2. ST HIGH POWER SCRUTINY COMMITTEE THRO.
SECRETARY CUM COMMISSIONER TRIBAL
WELFARE SATPUDA BHAWAN BHOPAL (MADHYA
PRADESH)**
- 3. ADDITIONAL CHIEF SECRETARY OCCUPATION:
FOREST DEPTT. OF GOVT. OF M.P. MANTRALAYA
BHOPAL (MADHYA PRADESH)**
- 4. COLLECTOR DISTT. BHOPAL (MADHYA
PRADESH)**
- 5. SUPERINTENDENT OF POLICE DIST. BHOPAL
(MADHYA PRADESH)**

.....RESPONDENTS

(STATE BY SHRI ANKIT AGRAWAL - GOVERNMENT ADVOCATE)

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*This petition coming on for admission this day, the court passed the
following:*

ORDER

Learned counsel for the petitioner submits that the petitioner is no more and, therefore, he has no instructions in the matter.

Accordingly, this writ petition is dismissed for want of instructions.

(VIVEK AGARWAL)
JUDGE

amit

